

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1682
TO BE ANSWERED ON: 26.07.2017

COMMON SERVICE CENTRES

1682. SHRI BHAGWANTH KHUBA:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state: -

- (a) the details of Common Service Centres (CSC) functioning and approved by the Government across the country, State-wise and district-wise; and
- (b) the details of authority that allot CSC?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P. P. CHAUDHARY)

(a): The Ministry of Electronics and Information Technology (MeitY), Govt. of India approved a project- “CSC 2.0”, in August, 2015 under Digital India Programme for a period of four years, which envisages setting up of at least one Common Services Centre (CSC) at Gram Panchayat (GP) level to cover all the 2.5 lakhs GPs across the country.

The State/UT-wise CSC roll out status is given in **Annexure-I**.

The District-wise CSC roll out status is given in **Annexure-II, which is available at the following link:**

<http://meity.gov.in/lok-sabha-question-1682-unstarred>

(b): The implementing agency of CSC 2.0 – M/s CSC e-Governance Services India Limited (a CSC Special Purpose Vehicle, CSC-SPV) allots CSC to any eligible and interested entrepreneur in close coordination with the respective State Governments / Union Territory (UT) Administration.

ANNEXURE – I

STATE/UT-WISE CSC ROLL OUT STATUS AS ON 30 JUNE, 2017							
S. No	State	No. of Gram Panchayat (GP)	No. of CSCs Registered including GP	No. of CSCs Registered at GP level	No. of GPs covered with Registered CSC	Total No. of Functional CSCs including GP	Total No. of Functional CSCs at GP level
		1	2	3	3.1	4	5
1	Andhra Pradesh	12833	5488	3475	3475	5212	3119
2	Arunachal Pradesh	1779	115	54	54	54	44
3	Assam	2196	2735	2246	1883	2213	1559
4	Bihar	8463	22380	17541	8413	19090	11960
5	Chhattisgarh	9734	11929	8410	9734	11175	7940
6	Goa	189	54	37	37	32	30
7	Gujarat	13735	18062	14845	13735	16805	13885
8	Haryana	6155	8724	5834	5834	7900	4923
9	Himachal Pradesh	3243	2624	2269	2269	2552	1952
10	Jammu & Kashmir	4128	2123	1039	1039	1727	900
11	Jharkhand	4423	9799	7445	4161	9014	5295
12	Karnataka	5628	6564	2665	2665	4963	2333
13	Kerala	979	2676	1969	979	2119	1111
14	Madhya Pradesh	23012	19446	13175	13175	16194	11873
15	Maharashtra	27920	31066	19464	19464	25324	17788
16	Manipur	165	646	256	165	554	207
17	Meghalaya	1463	262	193	193	198	74
18	Mizoram	776	376	316	316	316	176
19	Nagaland	1123	232	230	230	220	138
20	Odisha	6234	8651	6832	5564	6545	5599
21	Punjab	12800	6261	4282	4282	5229	3464
22	Rajasthan	9946	30436	15038	9946	29814	14878
23	Sikkim	165	37	31	31	31	23
24	Tamil Nadu	12618	11069	5773	5773	7408	4646
25	Telangana	8787	5564	3180	3180	5043	2855
26	Tripura	1038	521	442	442	366	322
27	Uttar Pradesh	51914	67054	41675	41675	58876	35804
28	Uttarakhand	7555	5594	4441	4441	4339	3853
29	West Bengal	3351	17527	13584	3230	15653	6330
	State Total	242352	298015	196741	166385	258966	163081
	Union Territory						
1	Andaman & Nicobar	69	49	26	24	42	20
2	Chandigarh	17	112	29	17	65	21
3	Dadra & Nagar Haveli	11	31	16	11	21	9
4	Daman and Diu	14	11	2	2	8	1
5	Delhi	0	2361	0	0	1854	0

STATE/UT-WISE CSC ROLL OUT STATUS AS ON 30 JUNE, 2017

S. No	State	No. of Gram Panchayat (GP)	No. of CSCs Registered including GP	No. of CSCs Registered at GP level	No. of GPs covered with Registered CSC	Total No. of Functional CSCs including GP	Total No. of Functional CSCs at GP level
		1	2	3	3.1	4	5
6	Lakshadweep	10	3	3	3	2	2
7	Puducherry	98	192	105	95	113	92
	UT Total	219	2759	181	152	2105	145
	GRAND TOTAL	242571	300774	196922	166537	261071	163226

